

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO.170
TO BE ANSWERED ON 11.03.2025**

CASTE DISCRIMINATION IN EDUCATIONAL INSTITUTIONS

***170. DR. D RAVI KUMAR:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total number of cases of caste discrimination reported in Central Universities and Institutions of National Importance (INIs) and at workplaces during Financial years 2023, 2024 and 2025, State, year and UT-wise; and

(b) the details of funds allocated by the Government during Financial Year-25 to undertake initiatives to prevent caste discrimination at workplaces?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(DR. VIRENDRA KUMAR)**

(a) to (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) & (B) OF THE LOK SABHA STARRED QUESTION NO. 170 FOR ANSWER ON 11.03.2025 RAISED BY DR. D. RAVI KUMAR REGARDING CASTE DISCRIMINATION IN EDUCATIONAL INSTITUTIONS.

(a): The data regarding discrimination against SCs/STs in the Central Universities, Institutions of National Importance (INIs) and at workplaces is not centrally maintained. However, National Crimes Record Bureau (NCRB) compiles and publishes statistical data on crimes in its publication 'Crime in India'. The published reports are available till the year 2022.

(b): For the effective implementation of Protection of Civil Rights {PCR} Act, 1955, which prescribes punishment for enforcement of any disability arising from practice of 'untouchability' and The Scheduled Castes & the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 to prevent the commission of offences of atrocities against members of Scheduled Castes(SCs) and Scheduled Tribes(STs); Department of Social Justice & Empowerment is running a Centrally Sponsored Scheme, under which the Central Assistance is provided to the States/UTs. In the F.Y 2024-25 (As on 05.03.2025), Central Assistance of Rs. 470.51 Crores has been released. The State/UT wise release is at **Annexure I**. The Acts are implemented by the respective State Governments/Union Territory Administrations.

Annexure I

Annexure I referred to in reply to part (b) of Lok Sabha Starred question No. 170 for answer on 11.03.2025

Details of Central Assistance released under the scheme in F.Y 2024-25(as on 05.03.2025)

(Rs in crores)

S.No.	States /UTs	Central Assistance released
1	Bihar	46.34
2	Chhattisgarh	16.87
3	Delhi	0.60
4	Goa	0.28
5	Gujarat	30.12
6	Haryana	28.75
7	Himachal Pradesh	2.04
8	Jammu & Kashmir	0.55
9	Karnataka	48.66
10	Kerala	2.36
11	Madhya Pradesh	88.12
12	Maharashtra	12.26
13	Odisha	35.81
14	Puducherry	0.85
15	Rajasthan	18.62
16	Sikkim	0.09
17	Tamil Nadu	32.18
18	Telangana	8.99
19	Uttarakhand	1.19
20	Uttar Pradesh	89.49
21	West Bengal	4.64
22	Chandigarh	1.62
23	Dadra & Nagar Haveli and Daman &Diu	0.08
	Total	470.51
